GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 4276 TO BE ANSWERED ON 27TH MARCH, 2023

OUTSOURCING OF JOBS

4276. DR. ALOK KUMAR SUMAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is fact that the a large numbers of employment is generated in the labour requirement are filled by outsourcing of jobs without following the criteria of the reservation of the SC/ST/OBC;
- (b) if so, the details thereof;
- (c) the reasons for not providing reservation of the SC/ST/OBC in the outsourcing of jobs; and
- (d) the total number of employment generated in the outsourcing of jobs?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (d): Each Ministry/ Department is competent to procure services of outsourcing agencies at their level to meet seasonal or short term requirements. The centralized data is not maintained in this regard.

All the Ministries/ Departments are required to ensure that reservation for Scheduled Castes/ Scheduled Tribes/ Other Backward Classes shall be made in all temporary appointments which are to last for 45 days or more.
